**THE HIGH COURT OF KERALA**

Ernakulam: 682 031

Email: [Csec.hc-ker@gov.in](mailto:Csec.hc-ker@gov.in)

Phone: 0484 2562951

Fax: 0484 2562451

Date: 15/02/2019

**No. C7-12575/2019****OFFICIAL MEMORANDUM**

Sub : Deputation to various posts in Kerala Lok Ayukta,  
Thriuvananthapuram – Applications invited – Reg.

Ref : Letter No.303/LA/A1/2019 dated 01.02.2019 received from  
the Registrar, Kerala Lok Ayukta.


Copy of the reference cited is forwarded herewith to the undermentioned officers and they are requested to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions.

1. Applicants working in the same district will not be considered except on exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The details of all deputations in the service of the applicant should be furnished.
4. Those who were already on deputation for 5 or more years need not apply unless there is exceptional grounds.
5. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded.

6. The District Judge/Chief Judicial Magistrate shall also report as to how the work of the Court will be managed during the period between the date of relief and the date of joining of substitute/fresh hand in the even of deputation.
7. The applications should contain Bio-data, NOC and Statement under Rule 144, Part I, KSRs, so as to reach this office **on or before 25/02/2019**.

(By Order)

Encl: as above

  
Beena Devi K.  
Assistant Registrar

To

All the District Judges/Chief Judicial Magistrates  
The IT Section, High Court (for publishing in the High Court Website)  
The File

Copy to

The B Section, High Court.



012575 A6

# KERALA LOK AYUKTA

LEGISLATURE COMPLEX  
VIKAS BHAVAN P. O.  
THIRUVANANTHAPURAM-695 033

REGISTRARS' SECRETARIAT

Date: 01/02/19

<input checked="" type="checkbox"/> R(SJ)	<input type="checkbox"/> DR(Sign.)	<input type="checkbox"/> CM
<input type="checkbox"/> R(S)	<input type="checkbox"/> PRO	<input checked="" type="checkbox"/> A
<input type="checkbox"/> R(A)	<input type="checkbox"/> P...	<input type="checkbox"/> D
<input type="checkbox"/> R(F)	<input type="checkbox"/> C...	<input type="checkbox"/> G
<input type="checkbox"/> Addl.R(GA)	<input type="checkbox"/> File	<input type="checkbox"/> E

No. 303/LA/A1/2019

Date: 01.02.2019

From

G Anil Kumar  
Registrar  
Kerala Lok Ayukta.

REGISTRAR GENERAL

To

The Registrar (Subordinate Judiciary)  
Hon'ble High Court of Kerala,  
Ernakulam.

C  
.....Section  
Verify and put up

R(SJ)  
Date: 5/2/19

Sir,

Sub:- Kerala Lok Ayukta – Appointment to the post of Court Officer,  
Assistants and Office Attendant on Deputation- Applications  
Request - reg.

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I am directed to request you to forward a panel of willing persons to be appointed as Court Officer (Scale of pay 35700-75600), Assistant (Scale of pay 26500-56700) and Office Attendant (Scale of Pay 16500-35700) in Kerala Lok Ayukta on deputation basis along with Bio-data, No Objection Certificate and Statement under Rule 144 Part I KSR so as to reach this office by 02.03.2019.

Yours faithfully,

Registrar(District Judge)

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